

RT-23018/06/2020-T(EF)
Government of India
Ministry of Road Transport & Highways
Transport Section
Transport Bhawan, 1, Parliament Street, New Delhi-110001

1st May 2020

To,
The Addl. Chief Secretary/ The Principal Secretary, Department of Transport
The Commissioners of Transport
of all the States/UTs

Subject: Guidelines of MHA during Lockdown for preventing Covid-19

Sir/Madam,

I am directed to draw your attention to the order and the revised consolidated guidelines issued on 15th of April 2020 for containment of COVID-19 epidemic in the country with regard to lockdown measures upto 3rd May, 2020 to contain the spread of COVID-19 in the country.

2. It has been mentioned in the order that to mitigate the hardship to the public, select additional activities will be allowed which will come into effect from 20th April, 2020. These limited exemptions will be operationalized by States/UTs /District Administrations based on strict compliance to the existing guidelines on lockdown measures. It has further been provided in the guidelines for ensuring all preparatory arrangements with regard to the Standard Operating Procedures (SOPs) for social distancing.


3. For the Transport Sector, as per para 12, Movement, loading/unloading of goods / cargo (inter and intra State) is allowed as under:

- (i) All goods traffic will be allowed to ply
- (ii) Movement of all trucks and other goods/carrier vehicles with two drivers and one helper subject to the driver carrying a valid driving license; and empty truck/vehicle will be allowed to ply after the delivery of goods, or for pick up of goods.
- (iii) Shops for truck repairs and dhabas on highways, with a stipulated minimum distance as prescribed by the State/UT authorities.

4. This Ministry has placed the list of Dhabhas / Truck repair shops made available across the country through the State / UT Governments or other organisations on Ministry's website at <https://morth.nic.in/dhabas-truck-repair-shops-opened-during-covid-19>. It is requested that the information from your State/UT may be provided to the Ministry to be uploaded for benefit of the truck drivers.

5. These issues were also highlighted by the Hon'ble Union Minister, RTH in the VC Meeting held with all the Hon'ble Ministers of Transport of the States/UTs held on 28th April 2020. It is requested to comply with the orders and the guidelines issued by the Ministry of Home Affairs and provide facilitation to the Transport/Logistics sector.

Yours faithfully,


(Paresch Kumar Goel)
Director (Transport)
Tel. No. 011-23351967